Priority to rural job guarantee scheme

[14 March, 2016]

1891. SHRI T. K. RANGARAJAN: Will the Minister of RURALDEVELOPMENT be pleased to state:

- (a) whether ahead of the budget, eminent citizens across the country wrote an open letter to Government to accord highest priority to the rural job guarantee scheme; and
 - (b) if so, Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) No, Sir.

(b) Does not arise.

National land records modernization programme

1892. SHRI HUSAIN DALWAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) what progress has been made under the National Land Records Modernization (NLRM) programme and the details of land records digitized, so far, State-wise;
- (b) whether the Ministry proposes to move from presumptive titles to conclusive titles;
- (c) whether the Ministry proposes to provide title insurance wherein the State would indemnify against defect in title;
- whether the Ministry proposes to amend existing legislations to being required changes in land titling system; and
- (e) whether the Ministry proposes to undertake systematic selective titling of new properties?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) In 2008-09, the Government of India implemented a National Land Records ModernisationProgramme (NLRMP) as a Centrally Sponsored Scheme by merging the two earlier Schemes of Computerisation of Land Records (CLR) and Strengthening of Revenue Administration & Updating of Land Records (SRA &ULR). The main objective of NLRMP is to developed a modern, comprehensive and transparent land record management system in the country with the ultimate goal of ushering in the system of conclusive titles with title guarantee. The details of progress